

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K.PURAM,
NEW DELHI-110066
(SM APPEAL BRANCH)

Dated:-05/09/2018

NOTICE

All the concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 05/09/2018 stand adjourned and the next date of hearing will be notified in due course.

By order



Assistant Registrar
SM

Copy to:-

- 1 SPS to Hon'ble President/Hon'ble Members.
- 2 P.A. to Registrar/Dy.Registrar/AssistantRegistrars/Bar Association /CDR/SDR.
- 3 Notice Board/CESTAT,website
- 4 Guard file



Assistant Registrar
SM